

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 181/00005/2020**  
**in**  
**Original Application No. 181/00038/2017**

**Monday, this the 4<sup>th</sup> day of January, 2021**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

C.N.Bi, aged 63 years

W/o.P.Mohamed Koya

(Retd. Woman Sub-Inspector of Police

Agatti Airport, Agatti)

Residing at: Baith-Ul-Izzath, Kommel

Kalpeni, Pin : 682 557

Union Territory of Lakshadweep

..... Petitioner

**(By Advocate : Mr.T.C.G Swamy)**

**V e r s u s**

Shri.Pradeep Singh Kharola

The Secretary to the Government of India

Ministry of Civil Aviation

New Delhi – 110 001

... Respondents

**(By Advocate : Mr.N.Anilkumar, SCGSC)**

This application having been heard on 4.1.2021 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Counsel for the Petitioner present.

2. Counsel for the respondents submits that the respondents have already taken all possible steps and the Secretary has already taken up the matter with the Airport Authority and there is nothing further to be done in this matter.

3. Counsel for the petitioner is not satisfied with the reply and he wants to pursue the matter further. Since there is no *prima facie* contempt in this petition, CP(C) is closed with liberty to the petitioner to pursue the matter separately. Notice discharged.

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure P1 - A true copy of the final order dated 30.1.2019 in O.A No.181/38/17 of this Tribunal.

Annexure P2 - A true copy of letter bearing dated 26.11.2019, submitted by the applicant to the third respondent in the OA

Annexure P3 - A true copy of letter dated 22.10.2019 submitted by the applicant to the second respondent in the OA.

Annexure R1 - Authorisation letter dated 4.11.2020

Annexure R2 - True copy of the communication dated 19.10.2020

Annexure R3 - True copy of letter dated 9.10.2020

Annexure R4 - True copy of letter dated 22.10.2020 issued to the applicant by the Airport Authority of India.

Annexure R5 - True copy of the Minutes held on 12.11.2020.

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